

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:124

ANSWERED ON:01.12.2004

ILLEGAL BANLADESHI MIGRANTS OBTAINING PASSPORTS

Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Union Government is aware of several illegal Bangladeshi migrants in the country securing Indian Passports by using ration cards and below poverty line cards as residential proof;
- (b) if so, the details thereof;
- (c) whether his Ministry has adopted any foolproof method to ensure that illegal Bangladeshi migrants are not issued passports; and
- (d) if so, the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) to (d) Passports are not issued only on the basis of ration cards but also after receipt of a clear police verification report which inter-alia establishes the applicant's identity and Indian nationality. However, Government has received information of a few cases of illegal Bangladeshi migrants fraudulently obtaining Indian Passports. These are immediately revoked and the concerned police authorities requested to re-verify their nationality.